1		2
Orai	—	16
Jalaun	—	4
Jhansi	—	41
Mauranipur	—	Nil
Lalitpur	—	94
	Total	3200

Tourism Policy for Andaman and Nicobar Islands

5859. SHRI MANORANJAN BHAKTA: Will the Minister of TOURISM be pleased to state:

(a) whether any tourism policy has been framed by Union Government for Andaman and Nicobar Islands;

(b) if so, whether the Andaman and Nicobar Administration has developed any basic infrastructure to meet the challenge of future needs of the tourism activities in the Islands;

(c) whether any development strategies for tourism have been adopted during the Eighth Five Year plan in the island; and

(d) if so, the detials thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (d). The development of tourism is primarily the responsibility of the State Governments/Union Territories. However the Central Department of Teurism provides financial assistance to the State Governments/Union Territories for strongthening tourism infrastructure in the country based on the specific proposals of the State Governments/Union Territories, their merit, inter-se priorities and availability of funds.

An Island Development Authority has been constituted to decide on policies and programmes for intergrated environmentally sound development of the islands. Based on the decisions taken from time to time by the IDA measures to develop and promote tourism to the Islands have been taken.

Construction work of convention centre at Kovalam (Kerala)

5861. SHRI T. BASHEER: Will the Minister of TOURISM be pleased to state:

(a) the progress of the construction of convention centre at Kovalam, Kerala; and

(b) the allocation made for the project?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). India Tourism Development Corporation has awarded contracts for civil, airconditioning and electrical works for the proposed Convention Centre at Kovalam. The const of the Convention Centre at Kovalam is roughly esimated at Rs. 153.00 lakhs. The modalities of allocation of fund